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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**T.P. No. 41/NCLT/AHM/2017 (New)  
Madhya Pradesh High Court C.P. No. 32/2016 (Old)**

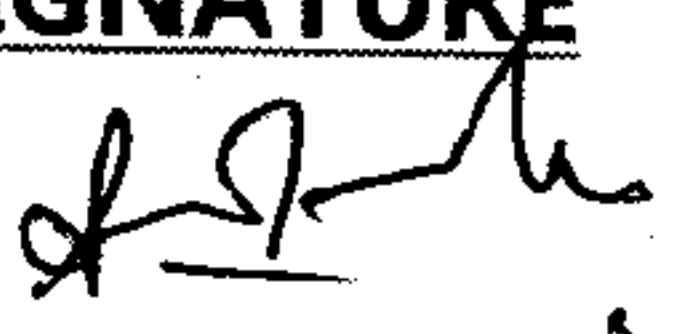
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.05.2017**

Name of the Company: Jaideep Ispat and Alloys Pvt.Ltd.

Section of the Companies Act: Section 391-394 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	SHRIPAL LAKDAWALA.	Partner-	Deloitte Haskins & sell.	
2.				

**ORDER**

Learned CA Mr. Shripal Lakdawala i/b Deloitte Haskins & Sell LLP, Chartered Accountants present for Petitioner.

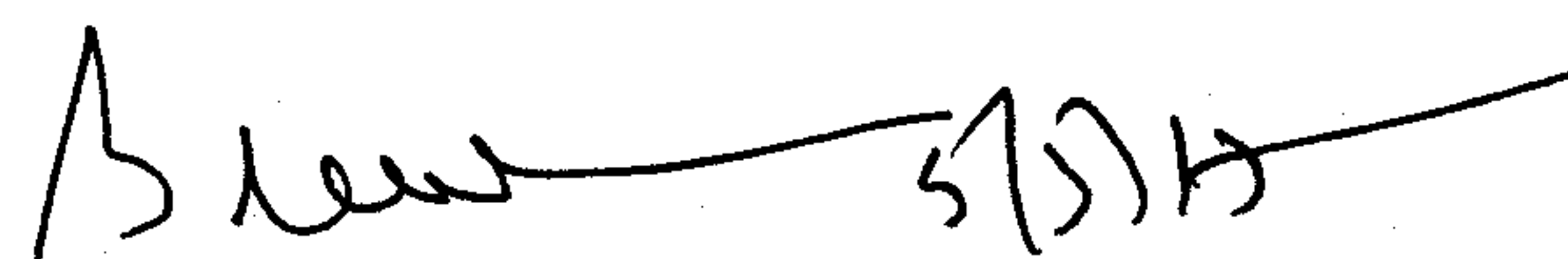
Affidavit of Authorised Signatory filed.

Proof of Service of Publication filed.

Proof of Service on Statutory Authorities filed.

Petitioner wants to file reply on the representation of the Income Tax Authorities.

List the Matter on 22.05.2017

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 5th day of May, 2017.